

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.08.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3040 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Ravi Auto Ltd. Vs. Surana Mercantiles Pvt. Ltd.	Krishna Raj
2.	I.A. No. 3035 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Rajat Metaal Polychem Pvt. Ltd. Vs. Neeraj Bhatia	Mrinal Harsh Vardhan
3.	I.A. No. 3036 of 2022 in I.A. No __ of 2022 in Comp. App. (AT) (Ins) No. 494 of 2022	Manjeet Kaur Sran Vs. HBN Homes Colonisers Pvt. Ltd. & Ors.	Teejas Bhatia
4.	I.A. No. 3037 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Sreedhar Tripathy Vs. Gujarat State Financial Corporation & Ors.	Kalyani
5.	I.A. No. 3038 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Samta Chaturvedi Vs. Reliance Commercial Finance Ltd. & Anr.	Anuj Tiwari
6.	I.A. No. 3039 of 2022 in I.A. No __ of 2022 in Comp. App. (AT) No. 37 of 2022	IDFC First Bank Ltd. Vs. Arshiya Ltd. & Anr.	Gursat Singh Vachher

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Assistant Registrar